

ORDER DATED 3rd OF JULY, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

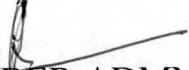
.....

By filing a Memo to-day in the Court Sri P.P.Mohanty,

Ld. Counsel appearing for the applicant submits that during pendency of the Original Application in this Tribunal, the applicant has been promoted to the post of Income Tax Officer. Hence he prays for permission to withdraw the present O.A.

2. In view of the above, the present O.A. is dismissed as withdrawn.


MEMBER JUDL.


MEMBER ADMN.

K.B.